

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:48
ANSWERED ON:13.03.2012
COMMUNITY RADIO STATIONS
Chowdhury Shri Adhir Ranjan

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government proposes to set up community Radio Stations (CRS) in various parts of the country;
- (b) if so, the locations identified for the purpose ; and
- (c) the time by when these Radio Stations are likely to be operationalised?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHKAN)

(a) Ministry of Information & Broadcasting has formulated a Policy on Community Radio whereby Educational Institutions, 'Non-profit' organizations like civil society and voluntary organizations, State Agricultural Universities, ICAR institutions, Krishi Vigyan Kendras, Registered Societies, Autonomous Bodies and Public Trusts registered under Societies Act or any other such act relevant for the purpose, from any part of the country, can apply for grant of permission to set up Community radio Stations subject to fulfillment of the conditions laid down in the Policy guidelines. The details are available on this Ministry's website at www.mib.nic.in.

(b) CRS can be set up in any part of the country in all States and Union Territories.

(c) Permission to set up CRS is issued after receipt of all Inter Ministerial Clearances. The Permission holder is required to operationalise the CRS within 3 months of signing of Grant of Permission Agreement (GOPA) with Ministry of I&B.